

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:182

ANSWERED ON:31.07.2015

Centrally Sponsored Schemes

Paraste Shri Dalpat Singh;S.R. Shri Vijay Kumar

Will the Minister of PLANNING be pleased to state:

- (a) the details of the Centrally Sponsored Schemes (CSS) being implemented at present;
- (b) whether the Government proposes to restructure/ reduce the existing CSS /Additional Central Assistance (ACA) Schemes and Programmes;
- (c) if so, the details thereof, scheme-wise along with the details of targets and allocations made, funds allocated, disbursed and utilised to these schemes during the 12th Five Year Plan;
- (d) whether NITI Aayog has set up a working group for suggesting ways and means for making CSS more effective and if so, the details thereof; and
- (e) whether the Government /NITI Aayog has received the suggestions from various quarters including Chief Ministers of various States with regard to efficient implementation of CSS, if so, the details thereof and follow-up action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE

(RAO INDERJIT SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *182 RAISED BY MPS SHRI S.R. VIJAYAKUMAR AND SHRI DALPAT SINGH PARASTE REGARDING "CENTRALLY SPONSORED SCHEMES"

(a) to (c) : In June 2013, Government of India rationalized CSS, which inter-alia includes restructuring of the then existing 142 CSS/Additional Central Assistance Schemes in the Twelfth Five-Year Plan into 66 Schemes, including 17 Flagship Programmes. The details of 66 Centrally Sponsored Schemes are given at Annexure-A. However, in the budgetary proposal of 2015-16, existing CSSs have been classified into four categories. Relevant extract of the budgetary proposal of 2015-16 is enclosed at Annexure-B.

Category A: Centrally Sponsored Schemes placed in this category are proposed to be implemented with full central support. (17 existing CSS)

Category B: Funding pattern of Centrally Sponsored Schemes placed in this category are proposed to be changed. (33 existing CSS)

Category C: Centrally Sponsored Schemes placed in this category are delinked from union support and States may decide to continue or not from their own resources. (8 existing CSS)

Category D: Schemes placed in this category are part of devolution to the States or have been restructured and amalgamated among schemes in A, B or C. (8 existing CSS)

The allocation/releases of funds under the Centrally Sponsored Schemes to the State Governments are made by the Administrative Ministries/Departments concerned as per the scheme guidelines and also on the basis of timely submission of utilization certificates and mobilization of contribution of the State Governments. However, as per information available with NITI Aayog, the financial target i.e. total outlay of the 12th Five Year Plan and year-wise outlay & releases for the major programmes i.e. flagship programmes during the 12th Five year are given at Annexure- C.

(d) & (e) : As per decision taken in the first meeting of the Governing Council of NITI Aayog, held on February 8, 2015, a Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes has been constituted. The terms of reference of the Sub-Group

include : (i) To examine the existing CSSs and recommend measures for ensuring that their implementation is streamlined and adequately flexible; (ii) In light of the Finance Commission recommendations, the increased devolution of taxes to States and the higher revenue deficit grants to suggest reforms of the schemes which are being continued under CSS; (iii) To recommend appropriate measures for coordination between the Centre and the States and among the States for achieving the objectives of the schemes; (iv) Any other measures related to the schemes to strengthen the national development agenda and ensure outcomes.

In course of deliberations, the Sub-Group has sought the suggestions from States/UTs. The suggestions received from State Governments include framing of guidelines of CSS, flexibility including an increase in flexi fund, monitoring and larger role of the States in CSS. These suggestions of the State Governments along with the views of Central Ministries were submitted for the consideration of the Sub-Group. The Report of the Sub-Group on Rationalization of the Centrally Sponsored Schemes is in advance stage of finalization.

Annexure-A

Annexure to the Lok Sabha Starred Question No. *182 due for answer on 31. 07.2015 regarding Centrally Sponsored Schemes

CENTRALLY SPONSORED/ACA SCHEMES FOR THE TWELFTH FIVE YEAR PLAN (2012-2017)

S.No. Department/Schemes/ Programmes

DEPARTMENT OF AGRICULTURE & COOPERATION

- 1 National Food Security Mission
- 2 National Horticulture Mission
- 3 National Mission on Sustainable Agriculture
- 4 National Oilseed and Oil Palm Mission
- 5 National Mission on Agriculture Extension and Technology
- 6 Rashtriya Krishi Vikas Yojana (RKVY) (ACA)

DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES

- 7 National Livestock Management Programme
- 8 National Livestock Health and Disease Control Programme
- 9 National Plan for Dairy Development

DEPARTMENT OF COMMERCE

- 10 Assistance to States for Infrastructure Development for Exports (ASIDE)

MINISTRY OF DRINKING WATER SUPPLY

- 11 National Rural Drinking Water Programme
- 12 Swatchh Bharat Mission

MINISTRY OF ENVIRONMENT AND FORESTS

- 13 National River Conservation Programme (NRCP)
- 14 National Afforestation Programme (National Mission for a Green India)
- 15 Conservation of Natural Resources and Ecosystems
- 16 Integrated Development of Wild Life Habitats
- 17 Project Tiger

DEPARTMENT OF HEALTH AND FAMILY WELFARE

- 18 National Health Mission including NRHM
- 19 Human Resource in Health and Medical Education

DEPARTMENT OF AYUSH

- 20 National Mission on Ayush including Mission on Medicinal Plants

DEPARTMENT OF AIDS CONTROL (New Department)

- 21 National AIDS & STD Control Programme

MINISTRY OF HOME AFFAIRS

- 22 National Scheme for Modernization of Police and other forces
- 23 Border Area Development Programme (BADP) (ACA) (MHA/M/o Finance)

MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

- 24 National Urban Livelihood Mission

- 25 Rajiv Awas Yojana (including JNNURM part of MoHUPA)

DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

- 26 Sarva Shiksha Abhiyan (SSA)
- 27 National Programme Nutritional Support to Primary Education (MDM)
- 28 Rashtriya Madhyamik Shiksha Abhiyan (RMSA)
- 29 Support for Educational Development including Teachers Training & Adult Education
- 30 Scheme for setting up of 6000 Model Schools at Block level as Benchmark of Excellence
- 31 Scheme for providing education to Madrasas, Minorities and Disabled

DEPARTMENT OF HIGHER EDUCATION

- 32 Rashtriya Uchhtar Shiksha Abhiyan

MINISTRY OF INFORMATION TECHNOLOGY / MINISTRY OF FINANCE

- 33 National E-Governance Action Plan (NeGAP) (ACA)

MINISTRY OF LABOUR & EMPLOYMENT

- 34 Social Security for Unorganized Workers including Rashtriya Swasthaya Bima Yojana

35 Skill Development Mission
MINISTRY OF LAW AND JUSTICE

36 Development of Infrastructure Facilities for Judiciary including Gram Nyayalayas
MINISTRY OF MINORITY AFFAIRS

37 Multi Sectoral Development Programme for Minorities
MINISTRY OF PANCHAYATI RAJ

38 Backward Regions Grant Fund (District Component) (ACA) (M/o PR/M/o Finance)

39 Rajiv Gandhi Panchayat Sashastrikaran Yojana
DEPARTMENT OF RURAL DEVELOPMENT

40 National Rural Employment Guarantee Scheme (MGNREGA)

41 Pradhan Mantri Gram Sadak Yojana (PMGSY)

42 Indira Awaas Yojana (IAY)

43 National Rural Livelihood Mission (NRLM)

44 National Social Assistance Programme (NSAP) (M/o RD / M/o Finance)
DEPARTMENT OF LAND RESOURCES

45 Integrated Watershed Management Programme (IWMP)

46 National Land Record Management Programme (NLRMP)
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT & DISABILITY AFFAIRS

47 Scheme for Development of Scheduled Castes

48 Scheme for Development of Other Backward Classes and denotified, nomadic and semi-nomadic Tribes.

49 Scheme for development of Economically backward Classes (EBCs)

50 Pradhan Mantri Adarsh Gram Yojana (PMAGY)
DEPARTMENT OF DISABILITY AFFAIRS

51 National Programme for Persons with Disabilities
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

52 Support for Statistical Strengthening
MINISTRY OF TEXTILES

53 National Handloom Development Programme

54 Catalytic Development programme under Sericulture
MINISTRY OF TOURISM

55 Infrastructure Development for Destinations and Circuits
MINISTRY OF TRIBAL AFFAIRS

56 Umbrella scheme for Education of ST students.
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

57 Integrated Child Development Services (ICDS)

58 National Mission for Empowerment of Women including Indira Gandhi Matritav Sahyog Yojana

59 Integrated Child Protection Scheme (ICPS)

60 Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)
MINISTRY OF WATER RESOURCES / MINISTRY OF FINANCE

61 Accelerated Irrigation Benefit & Flood Management Programme (merging AIBP and other programmes of water resources such as CAD, FMP etc.) (ACA)
DEPARTMENT OF SPORTS

62 Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)
DEPARTMENT OF FOOD PROCESSING INDUSTRIES

63 National Mission on Food Processing
MINISTRY OF URBAN DEVELOPMENT / MINISTRY OF FINANCE

64 Jawaharlal Nehru National Urban Renewal Mission (JNNURM) (ACA)
PLANNING COMMISSION / MINISTRY OF FINANCE

65 Backward Regions Grant Fund (BRGF) (State Component) (ACA)
MINISTRY OF YOUTH AFFAIRS AND SPORTS

66 National Service Scheme (NSS)